

Coastal Energy Private Limited (In Liquidation)

Secured Financial Creditors who have relinquished their security interests

S. No	Name of the Creditor	Address	Claim received Amt in Rs.	Claim admitted Amt in Rs.	Claim rejected Amt in Rs.	Reasons for Rejections	Date of communication of acceptance or rejection	Security Interests	Whether Security Interests relinquished
1	Union Bank of India	Stressed Asset Management Branch, 38 & 39, Whites Road, Royapettah, Chennai - 600 014.	3,94,69,94,503	3,90,69,94,504	3,99,99,999	The amount of Rs. 4 Crores pertaining to O/s. Bank Guarantee which is included in your claim amount submitted is hereby admitted at a notional value of Rs. 1/- due to the Bank Guarantee being in the nature of a contingent liability. The claim may be reinstated to the actual eligible amount on crystallization of the Contingent liability.	14-10-2021	Extension of 1st Charge on Inventory, Book Debts and other assets with other working capital lenders	Yes - Completely relinquished.
2	IDBI Bank Limited	NPA Management Group (NMG) #115, Anna Salai, Saidapet, Post Bag No. 805, Chennai 600 015.	2,69,11,95,093	2,69,11,95,093	-	NA	14-10-2021	<u>Working Capital facility:</u> First charge on all the current assets, both present and future of the company on pari passu basis. <u>Collateral Security:</u> Mortgage created on immovable property o 361.05 acres of land near tucorin owned by Fossil Logistics Pvt Ltd in favour of lenders on pari passu basis. <u>Guarantees:</u> Personal Guarantee of Shri. Ahmed Buhari - Net Worth Rs.75.93 crore as on 31st March, 2015 Corporate guarantee from coal and oil LLC, Dubai - Net Worth Rs.365.35 Crore as on 31st March, 2014.	Yes - Completely relinquished.
3	Indian Overseas Bank	Asset Recovery Management Branch, Third Floor, Central Office, Annexe Building, 763, Anna salai, Chennai - 600 002.	2,54,01,38,456	2,53,99,07,642	2,30,814	An amount of Rs. 2,30,814/- is rejected from the claim submitted since, the CIRP Costs to the extent actually paid will be admitted under the head CIRP Costs and will rank on priority basis as per Section 53(1)(a) of the IBC, 2016.	14-10-2021	<u>Prime Security:</u> Accepted hundies/ documents of title of goods/ charge on current assets of the company on pari passu basis with other financial banks. <u>Collateral security:</u> Pari passu charge over the properties measuring 361.05 acres situated in KR Puram , Vellaram , K T Puram, JV Puram, EP Vendran and K N patti villages mortgaged with IDBI.	Yes - Completely relinquished.



Sadasivam

Coastal Energy Private Limited (In Liquidation)

Secured Financial Creditors who have relinquished their security interests

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4	The Jammu & Kashmir Bank Ltd	The Jammu & Kashmir Bank Ltd, BU IARB, No. 95, Gold Signature Building, Mosque Road, Frazer Town, Bangalore.	60,33,20,936	60,33,20,936	-	NA	14-10-2021	<p>Primary: Charge on entire current assets both present and future in first pari passu basis with other working capital lenders under multiple banking arrangement and lien on margin amount</p> <p>Collateral: 1) Corporate guarantee of M/s. Coal and Oil Company, LLC Dubai 2) Personal Guarantee of one director of the company namely Mr. Ahmed Buhari 3) Counter Guarantee of the Company.</p>	Yes - Completely relinquished.
5	State Bank of India	Stressed Assets Management Branch, No. 32, Montieth Road, Red Cross Building, Egmore, Chennai - 600 008.	52,59,38,596	52,59,38,596	-	NA	15-10-2021	<p>Primary: First Paripassu Hypothecation charge on the stocks of coal stored in various places in India, receivables and other current assets of the company with other lenders under multiple banking arrangement</p> <p>Collateral (Exclusive Property) Residential Property, Flat No 301, admeasuring 1330 sq.ft built up area on the 3rd floor along with car parking space no.13 in Arun-Anuraag Co.op Housing society Ltd, having ground plus 7 upper floors bearing C.S.Ni. 4B/696 of Malabar Hill and Cumbala Hill division situated at D No.67D, Bhulabhai Desai Road, Mumbai - 400026 belonging to the company.</p> <p>Collateral: Vacant land of 361.05 acres owned by M.s Fossil Logistics Pvt Ltd, the corporate guarantor in favour of JLF. This security is exclusively available to JLF members. (SBI Share is 4.19%)</p> <p>Third Party Guarantee: 1) Personal Guarantee - Shri Ahmed Rahman Buhari 2) Corporate Guarantee - M/s Fossil Logistics Pvt Ltd.</p>	Yes - Partially relinquished. Collateral Security being the Residential Property, Flat No. 301 on which SBI has exclusive charge has not been relinquished.
Total			10,30,75,87,584	10,26,73,56,771	4,02,30,813				



Coastal Energy Private Limited (In Liquidation)

Secured Financial Creditors who have not relinquished their security interests

S. No	Name of the Creditor	Address	Claim received Amt in Rs.	Claim admitted Amt in Rs.	Claim rejected Amt in Rs.	Reasons for Rejections	Date of communication of acceptance or rejection	Security Interests	Whether Security Interests relinquished
1	ICICI Home Finance Company Limited.	2nd Floor, AB- 106, Old no. 134, 4th Avenue, Shanthi Colony, Anna nagar, Chennai - 40.	60,51,933	60,51,933	-	NA	15-10-2021	Flat No.4B, The Sanidine Spectrum, No.3, Moores Road, Chennai- 600 006	No
Total			60,51,933	60,51,933					

